

(a) whether attention of the Government has been drawn to the news-item captioned "Bankon mein herapheri karne wale giroh ka pardah phas, ek pakra" appearing in the Janasatta dated October 14, 1991 wherein it has been stated that Kirti Nagar, New Delhi Police have brought into their net a gang doing hanky panky in the banks and post offices;

(b) if so, the details of the hanky panky of the gang and the action taken against them;

(c) the details of other police stations which have similarly brought into their net such elements; and

(d) the steps taken to further tighten the net bring into the net more such person who are engaged in cheating the public in one way or the other?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (d). The information is being collected and will be laid on the Table of the House.

Recognition of Castes as SCs/STs in States

438. SHRI DHARMABHIKSHAM: Will the Minister of WELFARE be pleased to state:

(a) whether the Government propose to amend the Constitution for recognition of SCs and STs recognised in a particular State, to all over India;

(b) if so, when such a bill is likely to be introduced; and

(c) if not, reasons therefor?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) No Sir.

(b) Does not arise.

(c) The Socio-economic condition of a community varies from State to State. A caste or community can not be categorised as a Scheduled Caste or Scheduled Tribes on all India basis.

Construction work of Studio of Port Blair

439. SHRI MANORANJAN BHAKTA: Will the Minister of INFORMATION & BROADCASTING be pleased to state:

(a) whether the construction work of the studio producing T.V. programmes at Port Blair Center has been undertaken; and

(b) if so, when the work was undertaken and the target date fixed for its completion and the expenditure incurred thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRJA VYAS):

(a) Yes, Sir.

(b) Civil works pertaining to Programme Generating Facility Centre at Port Blair were taken up in early 1988 and are now at final stages of completion. The Project is envisaged to be completed by March, 1992. An amount of Rs. 196.95 lakhs has so far been incurred on the Project.

Villages in Karnataka Electrified during 1991-92

440. SHRI RAMACHANDRA VEERAPPA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of electrified and unelec-